

GOVERNMENT OF INDIA
MINISTRY OF EDUCATION
DEPARTMENT OF SCHOOL EDUCATION & LITERACY

LOK SABHA
UNSTARRED QUESTION NO. 728
TO BE ANSWERED ON 07.02.2022

Moral Education

†728. **Shri Ashok Kumar Rawat:**

Will the Minister of EDUCATION be pleased to state:

- (a) whether it is a fact that the standard of Moral Education is continuously deteriorating;
- (b) if so, the reasons therefor;
- (c) whether the Government have taken or propose to take steps to promote moral education in educational courses; and
- (d) if so, the details thereof?

ANSWER
MINISTER OF STATE IN THE MINISTRY OF EDUCATION
(DR. SUBHAS SARKAR)

(a) to (d) : The National Curriculum Framework (NCF), 2005, developed by the National Council of Educational Research and Training (NCERT), which sets the guidelines and direction for the development of syllabi and textbooks at all the school stages, emphasizes on ethical development, inculcating the values, attitudes and skills such as human rights, justice, tolerance, co-operation, social responsibility, non-violence and respect for cultural diversity, etc. required for living in harmony with oneself and with others. The NCERT textbooks, developed on the basis of NCF, 2005, prescribe themes and examples related to moral conduct across the subject areas and across the various stages of school education in the syllabi and textbooks for classes I-XII. University Grants Commission (UGC) has launched a policy framework- “Mulya Pravah – Guidelines for Inculcation of Human values and Professionals Ethics in Higher Educational Institutions”. It emphasizes that stakeholders of an institution, be they faculty, students, administrators or others, should be guided by the core values like

integrity, dedication, trusteeship, sustainability, inclusiveness, commitment, respectfulness, harmony and belongingness. Further, the National Education Policy (NEP), 2020 also provides for ethical reasoning, traditional Indian values and all basic human and Constitutional values (such as *seva*, *ahimsa*, *swachchhata*, *satya*, *nishkam karma*, *shanti*, sacrifice, tolerance, diversity, pluralism, righteous conduct, gender sensitivity, respect for elders, respect for all people and their inherent capabilities regardless of background, etc.). However, education being a subject in the Concurrent list of the Constitution and majority of schools are under the jurisdiction of State/Union Territory (UT) Governments, it is for the respective State/ UT Government to take appropriate action to impart the moral education on the students of their schools.
